

**Measures to address unregulated tourist rush**

3039. DR. KANWAR DEEP SINGH: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that serious environmental problems have beset those tourist places *i.e.* Shimla, Ladakh, Goa, etc. in India, where unregulated tourist rush is a major issue; and

(b) if so, measures taken up for cleanliness and tackling environmental problems caused due to this unregulated tourist rush?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) and (b) Management of environmental related issues at tourist places due to unregulated tourist rush is the mandate of the respective State/UT Governments.

However, Ministry of Tourism has been promoting responsible tourism practices to ensure development of tourism in a sustainable manner in the country. The National Tourism Policy of 2002 gives due attention to sustainability and advocates against over exploitation of national resources and ignoring carrying capacity of tourist sites.

The Ministry of Tourism has evolved Comprehensive Sustainable Tourism Criteria (STCI) for major segments of the tourism industry, namely accommodation, tour operators, beaches, backwaters, lakes, rivers etc. and is applicable for the entire country. The Criteria has been evolved after consultations with the various stakeholders to ensure that the tourism practices are environment friendly and sustainable.

Ministry of Tourism as part of Swachhta Action Plan (SAP) also undertakes cleanliness related activities and sensitization of tourism stakeholders at various tourist sites and destinations with active participation of States/UTs, field offices of Ministry of Tourism and Educational Institutions.

**Infrastructure development plan for pilgrimage tourism**

3040. SHRI A. K. SELVARAJ: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that Government is implementing tourism infrastructure development plan for pilgrimage tourism, if so, the details thereof; and

(b) whether it is also a fact that under the said plan, Government provides financial assistance to States for improving tourist amenities in pilgrimage centres and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) and (b) Yes, Sir. Though development and upkeepment of Tourist Spots is the responsibility of the State Governments, Ministry of Tourism, under its schemes *viz.*, Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) and "Integrated Development of Theme Based Tourist Circuit in the country, Swadesh Darshan (SD)" provides only Central Financial Assistance for infrastructure development and beautification of tourist spots/pilgrimage centres on receipt of suitable DPRs submitted by State Governments/Union Territories, subject to availability of funds, liquidation of pending utilisation certificate against the fund released earlier and adherence to the relevant scheme guidelines.

The details of the projects sanctioned for infrastructure development including improving tourist amenities in pilgrimage centres under these schemes are given in the Statement.

**Statement**

*Details of the projects sanctioned for infrastructure development including improving tourist amenities in pilgrimage centres under the Schemes*

*(A) Detail of the projects approved for infrastructure development at pilgrimage centres under PRASHAD Scheme.*

(₹ in crore)

Sl. No.	State	Name of the Project	Project Cost	Amount Released
1	2	3	4	5
<b>Year 2014-15</b>				
1.	Bihar	Development of basic facilities at Vishnupad temple, Gaya, Bihar	4.27	2.91
2.	Odisha	Infrastructure Development at Puri, Shree Jagannath Dham- Ramachandi- Prachi River front at Deuli under Mega Circuit	50.00	10.00
3.	Uttar Pradesh	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	14.93	10.38
4.	Uttar Pradesh	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	9.36	7.36
<b>Year 2015-16</b>				
5.	Andhra Pradesh	Development of Amaravati Town, Guntur District as a Tourist Destination	28.36	22.69
6.	Assam	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati	33.98	16.99
7.	Andhra Pradesh	Development of Srisailem Temple	47.45	33.79
8.	Bihar	Development at Patna Sahib	41.54	33.23
9.	Punjab	Development of Karuna Sagar Valmiki Sthal at Amritsar	6.45	6.41
10.	Rajasthan	Integrated Development of Pushkar/Ajmer	40.44	19.41

1	2	3	4	5
11.	Uttarakhand	Integrated Development of Kedarnath	34.78	27.83
12.	Uttar Pradesh	Development of Varanasi	20.40	16.32
<b>Year 2016-17</b>				
13.	Gujarat	Development of Dwarka	26.23	6.85
14.	Gujarat	Pilgrimage amenities at Somnath	37.44	26.51
15.	Jammu and Kashmir	Development at Hazratbal,	42.02	25.45
16.	Kerala	Development at Guruvayur Temple	46.14	21.98
17.	Tamil Nadu	Development of Kanchipuram	16.48	8.24
18.	Tamil Nadu	Development of Vellankani	5.60	2.59
19.	West Bengal	Development of Belur	30.03	23.39
<b>Year 2017-18</b>				
20.	Madhya Pradesh	Development of Omkareshwar	40.67	18.76
21.	Uttar Pradesh	Cruise Tourism in River Ganga, Varanasi	10.72	2.14
22.	Maharashtra	Development of Trimbakeshwar	37.81	Admn. Appl. only 30.01.2018
23.	Uttar Pradesh	Development of Varanasi Under PRASHAD Scheme - II	62.82	10.21
<b>Year 2018-19</b>				
24.	Uttarakhand	Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham (Uttarakhand) under PRASHAD Scheme	39.24	11.77
TOTAL			727.16	365.21

(B) Detail of the projects approved for infrastructure development at pilgrimage centres under Swadesh Darshan Scheme

344

Written Answers to

[RAJYA SABHA]

Unstarred Questions

(₹ in crore)					
Sl. No.	State/UT	Name of the Circuit	Name of the Project	Amt. Sanctioned	Amount released
1	2	3	4	5	6
<b>Year 2014-15</b>					
1	Arunachal Pradesh	North-East Circuit	Development of Mega Circuit at Bhalukpong-Bomdila and Tawang in Arunachal Pradesh.	49.77	39.81
<b>Year 2016-17</b>					
2	Madhya Pradesh	Buddhist Circuit	Development of Buddhist Circuit in Sanchi-Satna-Rewa-Mandsaur-Dhar in Madhya Pradesh.	74.94	37.47
3	Kerala	Spiritual Circuit	Development of Sabarimala -Erumeli-Pampa-Sannidhanam as a Spiritual Circuit in District Pathanamthitta, Kerala.	99.99	20.00
4	Manipur	Spiritual Circuit	Development of Spiritual Circuit -Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple Shri Bungshibodon Temple -	53.80	40.14

			Shri Kaina Temple, Manipur.			
5	Haryana	Krishna Circuit	Development of Tourism Infrastructures at places related to Mahabharata in Kurukshetra, Haryana.	97.35	48.67	
6	Rajasthan	Krishna Circuit	Integrated Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) in Rajasthan.	91.45	45.72	
7	Kerala	Spiritual Circuit	Development of Sree Padmanabha Arnamula-Sabrimala-as a Spiritual Circuit in Kerala	92.44	44.75	
8	Bihar	Tirthankar circuit	Development of Tirthankar Circuit: Vaishali- Arrah-Masad-Patna- Rajgir- Pawapuri-Champapuri in Bihar.	52.39	26.19	
9	Bihar	Spiritual circuit	Integrated Development of Kanwaria Route: Sultanganj -Dharmshala- Deoghar under Spiritual circuit in Bihar.	52.35	26.17	
10	Jammu and Kashmir	Himalayan Circuit	Integrated Development of Tourist facilities at Mantalai-Sudhmahadev-Patnitop under Himalayan Circuit Theme in J&K.	97.82	19.56	
11	Uttar Pradesh	Buddhist Circuit	Development of Buddhist Circuit Srawasti, Kushinagar, &Kapilvastu in Uttar Pradesh.	99.97	19.99	

*Written Answers to*

*[08 January, 2019]*

*Unstarred Questions* 345

1	2	3	4	5	6
12	Uttar Pradesh	Ramayana Circuit	Development of Chitrakoot and Shringverpur as Ramayana Circuit in Uttar Pradesh	69.45	31.38
13	Uttar Pradesh	Spiritual Circuit	Development of Spiritual Circuit (Shahjahanpur-Basti- Ahar-Aligharh-Kasgunj-Sarosi-Pratapgarh-Unnao - Kaushambi - Mirzapur - Gorakpur-Kairana-Doamriyagunj- Bagpat-Barabanki-Azamgarh)	68.39	33.86
14	Uttar Pradesh	Spiritual Circuit	Development of Spiritual Circuit -II (Bijnor-Meerut- Kanpur-Kanpur Dehat- Banda- Ghazipur-Salempur- Ghosi- Balia-Ambedkar Nagar- Aligarh-Fatehpur- Deoria- Mahoba-Sonbhadra- Chandauli-Mishrikh-Bhadohi) in Uttar Pradesh under Swadesh Darshan Scheme	63.77	50.33
15	Bihar	Buddhist Circuit	Development of Buddhist circuit-Construction of Convention Centre at Bodhgaya, Bihar	98.73	19.75
16	Rajasthan	Spiritual Circuit	Development of Spiritual Circuit-Churu (Salasar Balaji)- Jaipur (Shri Samode Balaji, Ghat ke Balaji, Bandhe ke Balaji)- Alwar (Pandupole Hanumanji,	93.90	43.69

346

Written Answers to

[RAJYA SABHA]

Unstarred Questions

Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)-Bharatpur (Kaman Region)-Dholpur (Muchkund) Mehandipur Balaji- Chittorgarh (Sanwaliyaji) (Muchkund) in Rajasthan under Swadesh Darshan scheme.

**Year 2017-18**

17	Puducherry	Spiritual Circuit	Development of Spiritual Circuit in Puducherry under Swadesh Darshan Scheme	40.68	8.14
18	Bihar	Spiritual Circuit	Development of Mandar Hill and Ang Pradesh under Spiritual Circuit theme of Swadesh Darshan Scheme.	53.49	10.70
19	Uttar Pradesh	Ramayana Circuit	Development of Ayodhya under Ramayana Circuit theme of Swadesh Darshan Scheme	133.31	63.20
20	Andhra Pradesh	Buddhist Circuit	Development of Buddhist Circuit: Shalihundam- Thotlakonda-Bavikonda- Bojjanakonda-Amravati-Anupu in Andhra Pradesh under the theme of Buddhist Circuit of Swadesh Darshan Scheme	52.34	10.47



1	2	3	4	5	6
<b>Year 2018-19</b>					
21	Maharashtra	Spiritual Circuit	Development of Waki- Adasa-Dhapewada-Paradsingha- Chota Taj Bagh- Telankhandi-Girad in Maharashtra	54.01	0.00
22	Uttar Pradesh	Buddhist Circuit and Ramayana Circuit	Development of Wayside Amenities in Buddhist Circuit and Ramayana Circuit: Varanasi-Gaya; Lucknow-Ayodhya-Lucknow; Gorakhpur-Kushinagar; Kushinagar-Gaya-Kushinaga	18.10	0.00
23	Uttar Pradesh	Spiritual Circuit	Development of Jewar-Dadri-Sikandrabad-Noida-Khurja-Banda in Uttar Pradesh	14.52	0.00
TOTAL				1622.96	639.99